



**No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING CAUS ELIST FOR THE MONTH OF AUGUST -2022  
HEARING DATED 16/08/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

<b>S.NO</b>	<b>APPLICATION/ REGISTERED TRADE MARK NO</b>	<b>OPPOSITION/ RECTIFICATION NO</b>	<b>AGENT NAMES</b>	<b>REMARKS</b>	<b>MOBILE</b>
1	1306032	196958	V.RAVI & R.K.DEWAN & CO		
2	3458712	891196	BANANA IP COUNSELS & SUBRAMANIAM & ASSOCIATES		
3	1287289	205256	TATVA LEGAL & R.K.DEWAN & CO		
4	3458710	891195	ASHIMA CHALIA & SUBRAMANIAM & ASSOCIATES		
5	3458711	891197	BANANA IP COUNSEL & SUBRAMANIAM & ASSOCIATES		
6	4486244	1155207	ASHOK KUMAR J.DAGA & FOX MANDAL & ASSOCIATES		
7	1109718	206870	DEPENNING & DEPENNING & MADAMSER & CO		



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1	1381483	252008	R.V.R.ASSOCIATES & THE ACME COMPANY		
2	1288573	258189	L.R.SWAMI CO & DASWANI AND DASWANI		
3	1374148	251577	DASWANI & DASWANI & GLENMARK PHARMACEUTICALS LTD		
4	1097059	256392	PULSE PHARMACEUTICALS PVT.LTD & CADILA HEALTHCARE LTD		
5	3458713	925398	BANANA IP COUNSEL & SUBRAMANIAM & ASSOCIATES		